

has reported that two persons died in February-March, 1992 in Safdarjung Hospital belonging to village Ausola and the cause of death is being ascertained.

(b) Some cases of jaundice have come to the notice of General Wing of MCD from K.D. Block, Pritam Pura.

(c) and (d). The Delhi Water Supply & Sewage Disposal Undertaking has reported that drinking water supplied by DWS & SDU in these villages is of acceptable quality, which is being constantly monitored. On 6th March, 1992 there was some defeat in the water. Action has been taken by DWS & SDU against erring officials. There is an open well converted into a tubewell run by the residents' association. DWS & SDU has painted it with the caution notice "water is not fit for drinking". The residents have been provided enough chlorinetablets by the Health Department of MCD for chlorification of water drawn from the tank.

There is one private tubewell also in the extended abadi of the village Ausola, pipeline of which is passing through the sullage drain and broken at many places. Water of this tubewell is susceptible to contamination. The Health Department of MCD has since got this tubewell closed.

Shallow handpumps provided in the individual houses are being painted in red colour so that these are not used for drinking purpose. Adequate precautions have been taken for this purpose in the Harijan Basti Ausola. Drinking water supplied by DWS & SDU is being constantly checked for quality.

[*English*]

#### **Allocations to States under SEEUY Scheme**

6511. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to

state the funds allocated to each State under the Scheme for Self Employment to the educated unemployed Youth for 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): "The Central Government allocates only physical targets to States in terms of beneficiaries. Loans are sanctioned by local banks on the recommendation of the DIC Tank Forces at District level. The Central Government provides Capital subsidy to the extent of 25% for each loan obtained by the entrepreneurs with banks and is routed through R.B.I. This is not allocated statewide. Budget proposals for 1992-93 are yet to be approved."

[*Translation*]

#### **Containment of overtime Allowance**

6512. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether there has been an unexpected increase in the overtime allowances of the Government employees for the last few years;

(b) if so, whether the Government have any scheme to contain it; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). There has been some increase in the expenditure on overtime allowance of the Government employees in the last few years. The rates of overtime payable to the Central Government employees have been enhanced w.e.f. 1.12.90. However, in order to check the increase in expenditure on OTA the Ministries/ Departments have been ad-